

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

35.

IA-1172/2024 in C.P.(IB)/900(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 26.06.2024

NAME OF THE PARTIES: Clearwater Capital Partners Singapore Fund V  
Private Limited  
Vs  
Mayur Ratilal Suchak

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

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**ORDER**

1. Ms. Priyanka Shetty a/w Mr. Arjun Amin and Mr. Ranjit Shetty i/b Argus Partners, Ld. Counsel for the Financial Creditor present.
2. Counsel for the Personal Guarantor filed reply. Counsel for the Financial Creditor seeks time to review the reply. Time granted.
3. List this matter on 16.07.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)